

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Compensation Application No.150 of 1999

In the matter of:

Wasan Exports Pvt. Ltd.

...Applicant

Vs.

Canara Bank & Ors.

...Respondents

Appearance: Ms. Mansi Sood, Advocate for the Applicant.

Ms. Khushboo Aggarwal, Advocate with Mr. Vibhu Sharma and Mr. Anurag Sharma, Advocates with Mr. Puspendra Kumar, Authorized Representative of Respondent No.1.

Mr. Mahesh Kasana, Advocate for Respondent No.2.

11.07.2019

Today, the case is listed for Respondents' evidence.

In compliance of order dated 22.05.2019, Respondent No.1 has filed list of documents and list of witnesses along with affidavit of evidence of Mr. Pushpendra Kumar Chaudhary. Respondent No.2 has filed affidavit of evidence of Shri Jitender Singh.

It is informed by the Office that National Achieves of India has also forwarded the records of UTPE 179 of 1997.

Learned Counsel for the parties seek time to go through the documents and affidavit of evidence filed by one or the other party.

List the case for cross-examination of the Respondents' witness on 1st August, 2019.

**[Peeush Pandey]
Registrar**